

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 11

CP No. 4/ND/2015
RT CP No.195/Chd/Hry/2017

IN THE MATTER OF:

Smt. Mumuko Saxena & Ors.

...Petitioners

Vs.

EFN Global Impex Pvt. Ltd. & Ors.

...Respondents

Under Section: 397/398 CA. 1956

Since the Hon'ble Member (Technical) is on leave today, hence
the matter is adjourned to 31.05.2024.

-sd-
Court Officer

26.04.2024
Pooja